

SPECIAL BENCH

ITEM NO.178

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.106/ALD/2020

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	GANESH KUMAR & ANR V/S MANDAKINI MOTELS PVT LTD & ORS.
UNDER SECTION	241/242 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

NONE

: For the Petitioner

Sh. Ankit Singh Proxy for
Sh. S.K. Gupta, PCS

: For the Res. No. 2-4

ORDER

- 1. Ld. Proxy Authorized representative is present on behalf of the Respondent No. 2 to 4 states that the Ld. main Authorized Representative, Sh. S.K. Gupta is not available today therefore, he seeks for adjournment.**
- 2. Let the matter be adjourned for further hearing on 12th September, 2024 before the Regular Bench.**

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)**

18th July, 2024

*Bipul Kumar Tiwari
(Stenographer)*